

pumping water, lighting, communication equipment and other remote area applications. Necessary equipment and facilities including buildings and manpower will be provided under this project. Research and development will also be carried out with a view to reduce the costs of solar photovoltaic systems. A large number of demonstration units will be installed in different parts of the country under this project. The project involves an outlay of 12 crores.

Revision of Orders regarding Stoppage of Certificate to Industries within Lal Dora

4929. SHRI BHIKU RAM JAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the orders regarding stoppage of certificates to industries within Lal Dora and cancellation of certificates have been revised; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) No, Sir.

(b) Does not arise.

वैद्यलिंगम आयोग का प्रतिवेदन

4930. श्री गुन्दर शर्मा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या वैद्यलिंगम आयोग के प्रतिवेदन में दोषी पाये गये व्यक्तियों के विरुद्ध कोई अनुवर्ती कार्यवाही की गई है;

(i) Group 'A'

143

(ii) Group 'B' (Gazetted)

198

(iii) Group 'B' (Non-Gazetted)

299

(iv) Group 'C'

441

(v) Group 'D'

270

(ख) यदि हां, तो तत्संबंधी ब्यारा क्या है; और

(ग) यदि नहीं, तो क्या अब कोई कार्यवाही करने का विचार है ?

गृह मंत्रालय तथा संसदीय कार्य विभाग में राज्य मंत्री (श्री पी. बंकटसुब्बय्या):
(क) से (ग). सरकार ने न्यायमूर्ति सी. ए. वैद्यलिंगम की रिपोर्ट पर की जाने वाली अनुवर्ती कार्यवाही के बारे में अभी कोई निर्णय नहीं लिया है ।

SC/ST Employees in Ministry of Defence

4931. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of DEFENCE be pleased to state:

(a) what is the total number of employees, category-wise, in the Ministry of Defence in New Delhi Office; and

(b) out of them what is the total number of employees belonging to Scheduled Castes and Scheduled Tribes, category-wise, and also their respective percentages, category-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIV RAJ V. PATIL):

(a) The requisite information in respect of Ministry of Defence (Sectt.) is as follows:—